

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.489
TO BE ANSWERED ON THE 26TH FEBRUARY, 2016

ENCROACHMENT ON DEFENCE LAND

489. SHRI VISHNU DAYAL RAM:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether encroachment on defence land has taken place in certain States;
- (b) if so, the details thereof, State-wise;
- (c) whether appropriate measures have been taken to remove encroachment from the said land; and
- (d) if so, the details of the area of defence land freed from encroachment during the last three years?

A N S W E R

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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- (a) **Yes, Madam.**
- (b) **The State wise details are enclosed as Annexure-‘A’.**
- (c) **Detection, prevention and removal of encroachments is an ongoing process. While old encroachments are being removed gradually, due efforts are being made to take up the new cases of encroachment. Following steps have been taken to remove encroachments from Defence land :**
 - (i) **Defence land records management system has been strengthened by computerization of defence land records held by Defence Estates Officers and Cantonment Boards.**
 - (ii) **Court cases are being pursued to evict encroachers.**
 - (iii) **Close liaison is being maintained with revenue and civil police authorities to detect attempt to encroach upon the defence land by encroachers.**

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- (iv) State authorities are approached for removal of encroachers.
 - (v) Defence land located in isolated locations are fenced and regular patrolling is being carried out to safeguard the land from encroachers and unauthorised construction.
 - (vi) Verification of Defence land is being carried out regularly through Board of Officers, with the representatives of Defence Estate Officers and Land Revenue Authorities.
 - (vii) Eviction notices are issued from time to time as per existing policy of Govt. of India.
- (d) During the last three years, extent of defence land, recorded as encroached has been reduced by approximately 2512.83 acres.

**ANNEXURE-'A' REFERRED IN THE REPLY GIVEN IN
PART (b) OF LOK SABHA UNSTARRED QUESTION
NO. 489 FOR ANSWER ON 26.2.2016**

State	Area under encroachment (In acre)
Andhra Pradesh	66.71
A&N	25.72
Assam	382.08
Arunachal Pradesh	36.30
Bihar	483.11
Chandigarh	0.00
Chattisgarh	165.79
Dadra & Nagar Haveli	0.00
Daman & Diu	0.00
Delhi	113.60
Goa	4.05
Gujarat	300.89
Haryana	751.22
Himachal Pradesh	120.88
J&K	730.93
Jharkhand	136.83
Karnataka	26.43
Kerala	1.82
Lakshadweep	0.00
Maharashtra	1009.85
Madhya Pradesh	1515.82
Manipur	0.00
Meghalaya	15.47
Mizoram	0.00
Nagaland	0.00
Odisha	45.57
Pudducherry	0.00
Punjab	403.49
Rajasthan	356.91
Sikkim	0.00
Telangana	61.37
Tamilnadu	108.99
Tripura	0.00
U.P.	2882.89
Uttrakhand	35.38
West Bengal	343.52
Total	10125.63
